TARIFF FILING FORMS (HYDRO) FOR DETERMINATION OF TARIFF

PART-II

Annexure-I

PART-II

Checklist of Forms and other information/ documents for tariff filing for

Hydro Stations

Form No.	Title of Tariff Filing Forms (Hydro)	Tick
FORM-1	Summary Sheet	
	Details of COD, Type of hydro station, Normative Annual Plant	
FORM-2	Availability Factor(NAPAF) & Other normative parameters	
	considered for tariff calculation	
FORM-3	Salient Features of Hydroelectric Project	
FORM- 4	Details of Foreign loans	
FORM- 4A	Details of Foreign Equity	
FORM-5	Abstract of Admitted Capital Cost for the existing Projects	
FORM-5A	Abstract of Capital Cost Estimates and Schedule of	
TORWI-JA	Commissioning for the New projects	
FORM-5B	Break-up of Capital Cost for Hydro Power Generating Station	
FORM-5C	Break-up of Capital Cost for Plant & Equipment	
FORM-5D	Break-up of Construction/Supply/Service packages	
FORM-5Ei	In case there is cost over run	
FORM-5Eii	In case there is time over run	
FORM-5F	In case there is claim of additional RoE	
FORM- 6	Financial Package upto COD	
FORM- 7	Details of Project Specific Loans	
FORM-8	Details of Allocation of corporate loans to various projects	
FORM-9	Statement of Additional Capitalisation after COD	
FORM 9 (I)	Statement of Additional Capitalisation during fag end of the Project	
FORM- 9 A	Statement of Capital cost	
FORM- 9B	Statement of Capital Woks in Progress	
FORM- 10	Financing of Additional Capitalisation	
FORM-11	Calculation of Depreciation	
FORM- 12	Statement of Depreciation	
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans	
FORM- 13A	Calculation of Interest on Normative Loan	

Form No.	Title of Tariff Filing Forms (Hydro)	Tick
FORM- 13 B	Calculation of Interest on Working Capital	
FORM-13 C	Other Income as on COD	
FORM-13 D	Incidental Expenditure during Construction	
FORM- 14	Draw Down Schedule for Calculation of IDC & Financing Charges	
FORM- 14A	Actual cash expenditure	
FORM- 15A	Design energy and peaking capability (month wise)- ROR with Pondage/Storage type new stations	
FORM- 15B	Design energy and MW Continuous (month wise)- ROR type stations	
Other Inform	nation/ Documents	
Sl. No.	Information/Document	Tick
1	Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association (For New Station setup by a company making tariff application for the first time to CERC)	
2	Station wise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures on COD of the Station for the new station & for the relevant years.	
3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and Financial package.	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity.	
6	Copies of the BPSA/PPA with the beneficiaries, if any	
7	Detailed note giving reasons of cost and time over run, if applicable. List of supporting documents to be submitted: a. Detailed Project Report	

Form No.	Title of Tariff Filing Forms (Hydro)	Tick
	b. CPM Analysis	
	c. PERT Chart and Bar Chart	
	d. Justification for cost and time Overrun	
8	Any other relevant information, (Please specify)	

Note 1: Electronic copy of the petition (in words format) and detailed calculation as per these formats (in excel format) and any other information submitted shall also be furnished in the form of CD/Floppy disc.

	Summary Sheet
Name of the Petitioner:	
Name of the Generating Station:	
Place (Region/District/State):	

(Rs. lakh)

S.N o.	Particulars	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8
1.1	Depreciation						
1.2	Interest on Loan						
1.3	Return on Equity ¹						
1.4	Interest on Working Capital						
1.5	O & M Expenses						
	Total						

Note

1: Details of calculations, considering equity as per regulation, to be furnished.

PART-II FORM- 2

<u>Details of COD, Type of hydro station, Normative Annual Plant Availability Factor(NAPAF) & Other normative parameters considered for tariff calculation</u>

Name of the Petitioner:	
Name of the Generating Station:	

Year Ending March

	Particulars	Unit	Existing	2014-	2015-	2016-	2017 <i>-</i>	2018-
	1 atticulars	Cint	2013-14	15	16	17	18	19
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Installed Capacity	MW						
2	Free power to home state	%						
3	Date of commercial operation	%						
3	Date of commercial operation							
	Unit-1							
	Unit-2							
	Unit-3							
4	Type of Station							
	a) Surface/underground							
	b) Purely ROR/ Pondage/Storage							
	c) Peaking/non-peaking							
	d) No. of hours of peaking							
	e) Overload capacity(MW) & period							
5	Type of excitation							
	a) Rotating exciters on generator							
	b) Static excitation							
6	Design Energy (Annual)1	GWh						
7	Auxiliary Consumption including Transformation losses	%						
8	Normative Plant Availability Factor (NAPAF)							

9.1	Maintenance Spares for WC	% of O&M
9.2	Receivables for WC	in Months
9.3	Base Rate of Return on Equity	%
9.4	Tax Rate ²	%
9.5	SBI Base Rate + 350 basis points as on3	%

- Month wise 10-day Design energy figures to be given separately with the petition.
 Tax rate applicable to the company for the year FY 2013-14 should also be furnished.
- 3. Mention relevant date

Salient Features of Hydroelectric Project

Name of the Petitioner:	
Name of the Generating Station:	
1. Location	
State/Distt.	
River	
2. Diversion Tunnel	
Size, shape	
Length (M)	
3. Dam	
Type	
Maximum dam height (M)	
4. Spillway	
Type	
Crest level of spillway (M)	
5. Reservoir	
Full Reservoir Level (FRL) (M)	
Minimum Draw Down Level (MDDL) (M)	
Live storage (MCM)	
6. De-silting Chamber	
Туре	
Number and Size	
Particle size to be removed(mm)	
7. Head Race Tunnel	
Size and type	
Length (M)	
Design discharge(Cumecs)	
8. Surge Shaft	
Type	
Diameter (M)	
Height (M)	
9. Penstock/Pressure shafts	
Type	
Diameter & Length (M)	
10. Power House	
Installed capacity (No of units x MW)	
Type of turbine	
Rated Head(M)	
Rated Discharge(Cumecs)	
Head at Full Reservoir Level (M)	
Head at Minimum Draw down Level (M)	
MW Capability at FRL	

MW Capability at MDDL	
11. Tail Race Tunnel/Channel	
Diameter (M), shape	
Length (M)	
Minimum tail water level (M)	
12. Switchyard	
Type of Switch gear	
No. of generator bays	
No. of Bus coupler bays	
No. of line bays	

Note: Specify limitation on generation during specific time period(s) on account of restrictions on water use due to irrigation, drinking water, industrial, environmental considerations etc.

Details of Foreign loans

(Details only	y in respect o	f loans applicable	to the project und	der petition)
()	, <u>-</u>		· · · · · · · · · · · · · · · · · · ·	- r ,

Name of the Petitioner	 	Tr	 ,
Name of the Generating Station			
Exchange Rate at COD			
Exchange Rate as on 31.3.2014	 		

S1.	Financial Year (Starting from COD)		Yea	ır 1		Year 2	<u> </u>			Year 3	3 and so on		
	1	2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs. Lakh)	Date	Amount (Foreign Currency)	Exchan ge Rate		Date	Amount (Foreign Currency)	Exchan ge Rate	Amoun t (Rs. Lakh)
	Currency11												
	At the date of Drawl ²												
	Scheduled repayment date of principal												
	Scheduled payment date of interest												
	At the end of Financial year												
В	In case of Hedging ³												
	At the date of hedging												
	Period of hedging												
3	Cost of hedging												
Λ 1	Currency21												
	At the date of Drawl ²												
	Scheduled repayment date of principal												
	Scheduled payment date of interest At the end of Financial year												
B	In case of Hedging ³												
	At the date of hedging												
_	Period of hedging												
	Cost of hedging												
	Cost of ficuging												
	Currency31 & so on												
A.1	At the date of Drawl ²												

2	Scheduled repayment date of principal						
3	Scheduled payment date of interest						
4	At the end of Financial year						
В	In case of Hedging ³						
-	At the date of hedging						
2	Period of hedging						
3	Cost of hedging						

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given
- 3. Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given
- 4. Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

Details of Foreign Equity

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Petitioner	 	 • ,	-	,
Name of the Generating Station				
Exchange Rate on date/s of infusion				

S1.	Financial Year		Yea	ar 1		Year 2				Year 3 and so on			
	1	2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs. Lakh)	Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs. Lakh)	Date	Amount (Foreign Currency)	Exchan ge Rate	Amoun t (Rs. Lakh)
	Currency1 ¹												
A.1	At the date of infusion ²												
2													
3													
	Currency2 ¹												
	At the date of infusion ²												
3													
	Currency3 ¹												
	At the date of infusion ²												
3													
	Currency41 and so on												
A.1	At the date of infusion ²												
2													
3													

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given

Abstract of Admitted Capital Cost for the existing Projects

Name of the Petitioner	
Name of the Generating Station	
Capital Cost as admitted by CERC	
Capital cost admitted as on	
(Give reference of the relevant CERC Order with	
Petition No. & Date)	
Foreign Component, if any (In Million US \$ or the	
relevant Currency)	
Domestic Component (Rs. Lakh.)	
Foreign Exchange rate considered for the admitted	
Capital cost (Rs Lakh)	
Hedging cost, if any, considered for the admitted	
Capital cost (Rs Lakh)	
Total Capital cost admitted (Rs. Lakh)	

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New Projects

Name of the Petitioner		
Name of the Generating Station		
New Projects Capital Cost Estimates		
Board of Director/ Agency approving the Capital cost estimates:		
Date of approval of the Capital cost estimates:		
	Present Day Cost	Completed Cost
Price level of approved estimates	As on End ofQtr. of the year	As on Scheduled COD of the Station
Foreign Exchange rate considered for the Capital cost estimates		
Capital Cost excluding	IDC, IEDC & FC	
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)		
Capital cost excluding IDC, IEDC, FC, FERV & Hedging Cost (Rs. Lakh)		
IDC IEDC EC EEDV	P. Hadging Cost	
IDC, IEDC, FC, FERV & Foreign Component, if any (In Million US \$ or the	R Hedging Cost	
relevant Currency)		
Domestic Component (Rs. Lakh)		
Total IDC, IEDC, FC, FERV & Hedging Cost (Rs. Lakh		
Rate of taxes & duties considered		
Capital cost Including IDC, IEDC,	FC, FERV & Hedging Co	st
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)		

Capital cost Including IDC, IEDC & FC (Rs. Lakh)	
Schedule of Commissioning	
COD of Unit-I/Block-I	
COD of Unit-II/Block-II	
COD of last Unit/Block	

Note:

- 1. Copy of approval letter should be enclosed
- 2. Details of Capital Cost are to be furnished as per FORM-5B or 5C as applicable
- 3. Details of IDC & Financing Charges are to be furnished as per FORM-14.

PART-II FORM- 5B Break-up of Capital Cost for Hydro Power Generating Station

Name of the Petitioner	
Name of the Generating Station	

(Amount in Rs Lakh)

		ı			1			1		· · · · · · · · · · · · · · · · · · ·	unt in Rs Lakh
S1. No.	Break Down (2)		l cost as ap Authority		á	Capital Ex	(4)	Liabilities/ Provisions (5)	Variation (6=3-4-5)	Reasons for Variation	Admitted Cost (8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	Tiovisions (3)	(0-3-4-3)	(7)	Cost (6)
1.0	Infrastructure Works										
1.1	Preliminary including Development										
1.2	Land										
1.3	Buildings										
1.4	Township										
1.5	Maintenance										
1.6	Tools & Plants										
1.7	Communication										
1.8	Environment & Ecology										
1.9	Losses on stock										
1.10	Receipt & Recoveries										
1.11	Total (Infrastructure works)										
2.0	Major Civil Works										
2.1	Dam, Intake & De-silting Chambers										
2.2	HRT, TRT, Surge Shaft & Pressure shafts										
2.3	Power Plant civil works										
2.4	Other civil works (to be										

Sl. No.	Break Down (2)		l cost as ap Authority	proved by (3)		Capital Ex		Provisions (5)	Variation (6=3-4-5)	Reasons for Variation	Admitted Cost (8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	Provisions (5)	(0=3-4-3)	(7)	Cost (8)
	specified)										
2.5	Total (Major Civil Works)										
3.0	Hydro Mechanical equipments										
4.0	Plant & Equipment										
4.1	Initial spares of Plant & Equipment										
4.2	Total (Plant & Equipment)										
5.0	Taxes and Duties										
5.1	Custom Duty										
5.2	Other taxes & Duties										
5.3	Total Taxes & Duties										
6.0	Construction & Precommissioning expenses										
6.1	Erection, testing & commissioning										
6.2	Construction Insurance										
6.3	Site supervision										
6.4	Total (Const. & Pre- commissioning)										
7.0	Overheads										
7.1	Establishment										

S1. No.	Break Down (2)	_	l cost as ap Authority	proved by (3)		Capital Ex		Provisions (5)	Variation (6=3-4-5)	Reasons for Variation	Admitted Cost (8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	Tiovisions (3)	(0-3-4-3)	(7)	Cost (6)
7.2	Design & Engineering										
7.3	Audit & Accounts										
7.4	Contingency										
7.5	Rehabilitation & Resettlement										
7.6	Total (Overheads)										
8.0	Capital Cost without IDC, FC, FERV & Hedging Cost										
9.0	IDC, FC, FERV & Hedging Cost										
9.1	Interest During Construction (IDC)										
9.2	Financing Charges (FC)										
9.3	Foreign Exchange Rate Variation (FERV)										
9.4	Hedging Cost										
9.5	Total of IDC, FC, FERV & Hedging Cost										
10.0	Capital cost including IDC, FC, FERV & Hedging Cost										

Note:

1. In case of cost variation, a detailed note giving reasons of such variation should be submitted clearly. Further, comparison of actual rate with market rate should also be provided.

Break-up o	t Capital	Cost for	Plant &	k Equi	ıpmen

Name of the Petitioner	
Name of the Generating Station	

(Amount in Rs Lakh)

Sl. No. (1)	Break Down (2)		l Cost as appr Authority (3)		C	ost on COD	(4)	Variation	Reasons for Variation*	Admitted Cost
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(5)	(6)	(7)
1.0	Generator, turbine & Accessories									
1.1	Generator package									
1.2	Turbine package									
1.3	Unit control Board									
1.4	C&I package									
1.5	Bus Duct of GT connection									
1.6	Total (Generator, turbine & Accessories)									
2.0	Auxiliary Electrical Equipment									
2.1	Step up transformer									
2.2	Unit Auxiliary Transformer									
2.3	Local supply transformer									
2.4	Station transformer									
2.5	SCADA									
2.6	Switchgear, Batteries, DC dist. Board									
2.7	Telecommunication equipment									
2.8	Illumination of Dam, PH and Switchyard									
2.9	Cables & cable facilities,									

Sl. No. (1)	Break Down (2)		l Cost as appr Authority (3)		C	ost on COD	(4)	Variation	Reasons for Variation*	Admitted Cost
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(5)	(6)	(7)
	grounding									
2.10	Diesel generating sets									
2.11	Total (Auxiliary Elect. Equipment)									
3.0	Auxiliary equipment & services for power station									
3.1	EOT crane									
3.2	Other cranes									
3.3	Electric lifts & elevators									
3.4	Cooling water system									
3.5	Drainage & dewatering system									
3.6	Fire fighting equipment									
3.7	Air conditioning, ventilation and heating									
3.8	Water supply system									
3.9	Oil handling equipment									
3.10	Workshop machines & equipment									
3.11	Total (Auxiliary equipt. & services for PS)									
4.0	Switchyard package									
5.0	Initial spares for all above equipments									
6.0	Total Cost (Plant & Equipment) excluding IDC, FC, FERV & Hedging Cost									

Sl. No. (1)	Break Down (2)		Cost as appr Authority (3)	C	ost on COD	(4)	Variation	Reasons for Variation*	Admitted Cost	
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(5)	(6)	(7)
7.0	IDC, FC, FERV & Hedging Cost									
7.1	Interest During Construction (IDC)									
7.2	Financing Charges (FC)									
7.3	Foreign Exchange Rate Variation (FERV)									
7.4	Hedging Cost									
7.5	Total of IDC, FC, FERV & Hedging Cost									
	Total Cost (Plant & Equipment) including IDC, FC, FERV & Hedging Cost									

Note:

1. In case of cost variation, a detailed note giving reasons of such variation should be submitted clearly indicating whether such cost overrun was beyond the control of the generating company. Further, comparison of actual rate with market rate should also be provided.

Break-up of Construction/Supply/Service packages

Name of the Petitioner	
Name of the Generating Station	

S.	Name/No. of	Scope of works	Whether	No. of bids	Date of	Date of	Date of	Value	Firm or	Actual	Taxes	IDC, FC,	Sub-
No.	Construction/	(in line with	awarded	received	Award	Start	Completion	of	With	expenditure	&	FERV &	Total
	supply/servic	head of cost	through			work	of Work	Award ¹	Escalation	till the	Duties	Hedging	(11+12
	e package	break-ups as	ICB/DCB/					in (Rs.	in prices	completion	and	cost	+13)
		applicable)	Departmentally/					Lakh.).	_	or up to	IEDC	(Rs.	(Rs.
			Deposit Work							COD	(Rs.	Lakh)	Lakh)
			etc							whichever	Lakh)		
										is earlier			
										(Rs. Lakh)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
						_			_				

Note:

1. If there is any package, which need to be shown in Indian Rupee and foreign currency (ies), the same should be shown separately along with the currency, the exchange rate and the date

In case there is cost over run

Name of the Petitioner	
Name of the Generating Station	

		approved by	Original Cost (Rs. Lakh) as approved by the Board of Members			Actual/Estimated Cost (Rs. Lakh)				2	Reasons for Variation (Please submit supporting
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	workings and documents wherever applicable)
1.0	Infrastructure Works										
1.1	Preliminary including Development										
1.2	Land										
1.3	Buildings										
1.4	Township										
1.5	Maintenance										
1.6	Tools & Plants										
1.7	Communication										
1.8	Environment & Ecology										
1.9	Losses on stock										
1.10	Receipt & Recoveries										
1.11	Total (Infrastructure works)										
	1										
2.0	Major Civil Works										
2.1	Dam, Intake & Desilting Chambers										
2.2	HRT, TRT, Surge										

		Original Cos approved by Mer			Actual/Estim La	ated Co ikh)	st (Rs.	D	Difference		Reasons for Variation (Please submit supporting
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	workings and documents wherever applicable)
	Shaft & Pressure shafts										
2.3	Power Plant civil works										
2.4	Other civil works (to be specified)										
2.5	Total (Major Civil Works)										
3.0	Hydro Mechanical equipments										
4.0	Plant & Equipment										
4.1	Initial spares of Plant & Equipment										
4.2	Total (Plant & Equipment)										
5.0	Taxes and Duties										
5.1	Custom Duty										
5.2	Other taxes & Duties										
5.3	Total Taxes & Duties										
6.0	Construction & Pre-commissioning expenses										

		Original Cos approved by Mer			Actual/Estim La	ated Co kh)	st (Rs.	D	ifference	e	Reasons for Variation (Please submit supporting
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	workings and documents wherever applicable)
6.1	Erection, testing & commissioning										
6.2	Construction Insurance										
6.3	Site supervision										
6.4	Total (Const. & Pre-commissioning)										
7.0	Overheads										
7.1	Establishment										
7.2	Design & Engineering										
7.3	Audit & Accounts										
7.4	Contingency										
7.5	Rehabilitation & Resettlement										
7.6	Total (Overheads)										
8.0	Capital Cost without IDC, FC, FERV & Hedging Cost										
9.0	IDC, FC, FERV & Hedging Cost										
9.1	Interest During Construction (IDC)										
9.2	Financing Charges (FC)										

		Original Cos approved by Men			Actual/Estim La	ated Co kh)	st (Rs.	D	ifference	2	Reasons for Variation (Please submit supporting workings and documents
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	wherever applicable)
9.3	Foreign Exchange Rate Variation (FERV)										
9.4	Hedging Cost										
9.5	Total of IDC, FC, FERV & Hedging Cost										
10.0	Capital cost including IDC, FC, FERV & Hedging Cost										

Note1

1. Impact on account of each reason for Cost overrun should be quantified and substantiated with necessary documents and supporting workings.

In case there is time over run

S. No	Description of Activity/		Schedule (As lanning)		chedule (As per Actual)	Time Over-Run	Reasons for	Other Activity effected (Mention Sr No of	
5.140	Works/ Service	Start Date	Completion Date	Actual Start Date	Actual Completion Date	Days	delay	activity affected)	
1									
2									
3									
4									
5									
6									
7									
8									
9									
••••									

1. Delay on account of each reason in case of time overrun should be quantified and substantiated with necessary documents and supporting workings.

	In case there is claim of additional RoE
Name of the Petitioner	
Name of the Generating Station	

	Actual Completion Time (Months)				Completion time as specified in Regulations to qualify for Add. RoE				Qualifying time schedule(as per regulation)
Project	Start Date	Scheduled COD (Date)	Months	Installed Capacity	Start Date	Actual COD (Date)	Actual Completion time in Months	Tested Capacity	Months
Unit 1									
Unit 2									
Unit 3									
Unit 4									
••••									
••••									

Note: Necessary documentary evidence in support of actual completion time to be submitted in accordance with Regulation 5(1).

Financial Package upto COD

Name of the Petitioner	
Name of the Generating Station	
Project Cost as on COD ¹	
Date of Commercial Operation of the Station ²	

	Financial Pac	kage as		Financial Package as on COD		As Admitted on COD	
	Approved Currency and Amount ³			nd Amount ³	Currency and Amount ³		
1	2	2 3 4		5	6	7	
Loan-I	US\$	200m					
Loan-II							
Loan-III							
and so on							
Equity-							
Foreign							
Domestic							
Total Equity							
Debt : Equity Ratio							

Note:

- 1. Say Rs. 80 Cr. + US\$ 200 m or Rs. 1320 Cr. including US\$ 200 m at an exchange rate of US\$=Rs $62\,$
- 2. Date of Commercial Operation means Commercial Operation of the last unit
- 3. For example: US \$ 200m, etc.

Details of Project Specific Loans

Name of the Petitioner	
Name of the Generating Station	

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan						
sanctioned						
Amount of Gross Loan						
drawn upto						
31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if						
applicable						
Base Rate, if Floating						
Interest ⁷						
Margin, if Floating	N/ /NT					
Interest8	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any						
Caps/Floor ⁹						
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective						
from						
Repayment Period ¹¹						
Repayment effective						
from						
Repayment Frequency ¹²						
Repayment						
Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency						
loan hedged?						
If above is yes, specify						
details ¹⁷						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.
- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.

- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various units, details in the Form is to be given separately for all the units in the same form.
- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal & repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Details of Allocation of corporate loans to various projects

Name of the Petitioner	
Name of the Generating Station	

Particulars	Package 1	Package 2	Package 3	Package 4	Package 5	Remarks
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan sanctioned						
Amount of Gross Loan drawn						
upto 31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸						
Are there any Caps/Floor9	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective from						
Repayment Period ¹¹						
Repayment effective from						
Repayment Frequency ¹²						
Repayment Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan						
hedged?						
If above is yes, specify details ¹⁷						
	Distribution of	of loan packa	iges to vario	us projects		
Name of the Projects						Total
Project 1						
Project 2						
Project 3 and so on						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.
- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various units, details in the Form is to be given separately for all the units in the same form.

- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal & repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Statement of Additional Capitalisation after COD

Name of the Petitioner	
Name of the Generating Station	
COD	

Sr. No.	Year	Work/Equipment added after COD up to Cut off Date	Work/Equipment added after COD and Beyond Cut off Date	Amount capitalized /Proposed to be capitalized (Rs Lakh)	Whether equipment has been insured & amount claimed from insurance proceeds	Regulations under which claimed	Justification	Admitted Cost ¹ (Rs Lakh)
1	2	3	4	5	6	7	8	9
1								
2								
3								
4								
5								

1. In case the project has been completed and any tariff notification(s) has already been issued in the past, fill column 9 giving the cost as admitted for the purpose of tariff notification already issued by (Name of the authority) (Enclose copy of the tariff Order)

Note:

- Fill the form in chronological order year wise along with detailed justification clearly bring out the necessity and the benefits accruing to the beneficiaries.
- In case initial spares are purchased along with any equipment, then the cost of such spares should be indicated separately.

Statement of Additional Capitalisation during fag end of the Project

Name of the Petitioner	
Name of the Generating Station	
COD	

Sr. No.	Year	Work/Equipment added after 30 th year from COD	Amount capitalised /Proposed to be capitalised (Rs Lakh)	Justification for capitalisation proposed	Impact on life extension
1	2	3	4	5	6
1					
2					
3					
4					
5					

Note:

• Cost Benefit analysis for capital additions done should be submitted along with petition for approval of such schemes

	FORM- 9A
Name of the Petitioner	
Name of the Generating Station	

Statement of Capital cost

(To be given for relevant dates and year wise)
(Amount in Rs. Lakh)

(Miloutt II Ks. Lukii)	(Alloult III Ks. Lakii)	
	As on relevant date.1	
A a) Opening Gross Block Amount as per books		
b) Amount of capital liabilities in A(a) above		
c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above		
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) above		
B a) Addition in Gross Block Amount during the period		
b) Amount of capital liabilities in B(a) above		
c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above		
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) above		
C a) Closing Gross Block Amount as per books		
b) Amount of capital liabilities in C(a) above		
c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above		
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) above		

Note:

1. Relevant date/s means date of COD of unit/s/station and financial year start date and end date

(Petitioner)

PART-II

FORM-9B

	of the Petitioner of the Generating Station		
		Statement of Capital Woks in Progress	
		(To be given for relevant dates and year wise)	/A P . T . I . I
			(Amount in Rs. Lakh) As on relevant date. ¹
A	a) Opening CWIP Amount as per book	re	As on relevant date.
7.	b) Amount of capital liabilities in a abo		
	c) Amount of IDC, FC, FERV & Hedgi:		
	e) Timount of 12 c, 1 c, 1 E, 1 c Tieugh	6 cost included in a doore	
В	a) Addition/Adjustment in CWIP Am	ount during the period	
	b) Amount of capital liabilities in a abo	0 - 1	
	c) Amount of IDC, FC, FERV & Hedgin		
С	a) Capitalization/Transfer to Fixed ass		
	b) Amount of capital liabilities in a abo	ve	
	c) Amount of IDC, FC, FERV & Hedgin	ng cost included in a above	
D	a) Closing CWIP Amount as per books		
	b) Amount of capital liabilities in a abo		
	c) Amount of IDC, FC, FERV & Hedgi	ng cost included in a above	
Note: 1. Rele	vant date/s means date of COD of u	nit/s/station and financial year start date and end date	
			(Petitioner)
			PART-II FORM- 10

Financing of Additional Capitalisation

Name of the Petitioner	
Name of the Generating Station	
Date of Commercial Operation	

(Amount in(Rs. Lakh))

	Actual				Admitted					
Financial Year (Starting from COD) 1	Year 1	Year 2	Year3	Year4	Year 5 & So on	Year 1	Year 2	Year3	Year4	Year 5 & So on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment										
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan ²										
Equity										
Internal Resources										
Others										
Total										

Note:

- 1 Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.
- 2 Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevant.

	Calculation of Depreciation
Name of the Petitioner	
Name of the Generating Station	

		Cross Plasts as an 21 02 2014 areas an		
Sl. no.	Name of the Assets ¹	Gross Block as on 31.03.2014 or as on COD, whichever is later and subsequently for each year thereafter upto 31.3.19	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount for each year up to 31.03.19
	1	2	3	4= Col.2 X Col.3
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
11				
12				
13				
	TOTAL			
	Weighted Average Rate of			
	Depreciation (%)			

Note:

1. Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.

Statement of	Depreciation

Name of the Petitioner	
Name of the Generating Station	

		1										NS Lakii)
Financial Year	Upto 2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8	9	10	11	12	13
Depreciation on Capital Cost												
Depreciation on Additional Capitalisation												
Amount of Additional Capitalisation												
Depreciation Amount												
Detail of FERV												
Amount of FERV on which depreciation charged												
Depreciation amount												
Depreciation recovered during the Year												
Advance against Depreciation recovered during the Year												
Depreciation & Advance against Depreciation recovered during the year												
Cumulative Depreciation & Advance against Depreciation recovered upto the year												

1. In case of details of FERV and AAD, give information for the applicable period.

	Calculation of Weighted Average Rate of Interest on Actual Loans ¹
Name of the Petitioner	
Name of the Generating Station	

				((Amount in	Rs Lakh)
Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
Loan-1						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan-2						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan-3 and so on						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						

Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Total Loan						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Interest on loan						
Weighted average Rate of Interest on Loans						

Note:

1. In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculation in Original currency is also to be furnished separately in the same form.

	Calculation of Interest on Normative Loan
Name of the Petitioner	
Name of the Generating Station	

Particulars		2014-15	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6	7
Gross Normative loan - Opening						
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						
Increase/Decrease due to ACE during the Year						
Repayments of Normative Loan during the year						
Net Normative loan - Closing						
Average Normative Loan						
Weighted average Rate of Interest of actual Loans						
Interest on Normative loan						

Calculation of Inte	erest on Working Capital
Name of the Petitioner	
Name of the Generating Station	

Sl. No.	Particulars	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8
1	O & M Expenses						
2	Maintenance Spares						
3	Receivables						
4	Total Working Capital						
5	Rate of Interest						
6	Interest on Working Capital						

Name of the Petitioner	
Name of the Generating Station	

	(Timourt III Io						10 201111
Sl. No.	Parameters	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	Interest on Loans and advance						
2	Interest received on deposits						
3	Income from Investment						
4	Income from sale of scrap						
5	Rebate for timely payment						
6	Surcharge on late payment from beneficiaries						
7	Rent from residential building						
8	Misc. receipts (Please Specify Details)						
	(add)						

Incidental Expenditure during Construction

Name of the Petitioner	
Name of the Generating Station	

(Amount in Rs Lakh)

01	(Amount in							
Sl. No.	Parameters	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	
A	Expenses:							
1	Employees' Benefits Expenses							
2	Finance Costs							
3	Water Charges							
4	Communication Expenses							
5	Power Charges							
6	Other Office and Administrative Expenses							
7	Others (Please Specify Details)							
8	Other pre-Operating Expenses							
В	Total Expenses							
	Less: Income from sale of tenders							
	Less: Income from guest house							
	Less: Income recovered from Contractors							
	Less: Interest on Deposits							

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Petitioner	 	
Name of the Generating Station		

	Draw Down Quarter 1			Quarter 2		Quarter n (COD)				
Sl. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)
1	Loans									
1.1	Foreign Loans									
1.1.1	Foreign Loan ¹									
	Draw down									
	Amount									
	IDC									
	Financing									
	charges									
	Foreign									
	Exchange Rate Variation									
	Hedging Cost									
1.1.2	Foreign Loan ²									
1.1.2	Draw down									
	Amount									
	IDC									
	Financing									
	charges									
	Foreign									
	Exchange Rate Variation									
	Hedging Cost									
1.1.3	Foreign Loan ³									
	Draw down									
	Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
114										
1.1.4		+								
<u> </u>										
1.1	Total Foreign Loans									

	Draw Down Quarter 1		1		Quarter 2	1	Quarter n (COD)			
S1. No.	Particulars	m in Foreign	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)
	Draw down									
	Amount IDC									
	Financing									
	charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.2	Indian Loans									
1.2.1	Indian Loan ¹									
1,2,1	Draw down Amount									
	IDC									
	Financing									
	charges									
1.2.2	Indian Loan ²									
1,2,2	Draw down									
	Amount									
	IDC									
	Financing charges									
1.2.3	Indian Loan ³									
	Draw down Amount									
	IDC									
	Financing charges									
1.2.4										
	Total Indian									
1.2	Loans									
	Draw down Amount									
	IDC									
	Financing charges									
1	Total of Loans drawn									
	IDC									
	Financing charges									

	Draw Down	Quarter 1				Quarter 2		Quarter n (COD)		
S1. No.	Particulars		Rate on	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)
	Foreign Exchange Rate Variation									
	Hedging Cost									
2	Equity									
2.1	Foreign equity drawn									
2.2	Indian equity drawn									
	Total equity deployed									

Note:

- 1. Drawal of debt and equity shall be on paripassu basis quarter wise to meet the commissioning schedule. Drawal of higher equity in the beginning is permissible
- 2. Applicable interest rates including reset dates used for above computation may be furnished separately
- 3. In case of multi unit project details of capitalisation ratio used to be furnished.

PART-II FORM- 14A

	Actual cash expend	<u>diture</u>	
Name of the Petitioner			
Name of the Generating Station			
		(Amoun	t in Rs Lakh)

	Quarter-I	Quarter-II	Quarter-III	Quarter-n (COD)
Payment to contractors/suppliers				
% of fund deployment				

Note: If there is variation between payment and fund deployment justification need to be furnished

FORM- 15A

Design energy and	peaking ca	pability	(month wise)	- ROR with Pond	age/Storage	type new stations

Name of the Peti Name of the Gen		on		
Generating Compa	iny			
Name of Hydro-ele	ectric Generati	ng Station :		
Installed Capacity:	No of units X	.MW=		
Month		Design Energy* (MUs)	Designed Peaking Capability (MW)*	
April	I			
	II			_
N	III			
May	I			
	II III			
June	I			
June	II			
	III			
July	I			
July	II			
	III			
August	I			
9.2.	II			
	III			
September	I			
•	II			
	III			
October	I			
	II			

	III		
November	Ι		
	II		
	III		
December	I		
	II		
	III		
January	I		
	II		
	III		
February	I		
	II		
	III		
March	I		
	II		
	III		
Total			
*As per DPR/TEC of CEA	dated		
Note:			
Specify the number of pea	king hour	rs for which station has been designed.	

Design energy and MW Continuous (month wise)- ROR type stations

Name of the Gen		on		
Generating Compa	iny			
Name of Hydro-ele	ectric Generati	ng Station :		
			1	
Installed Capacity:	No of units X	.MW=		
	<u> </u>			
Month		Design Energy* (MUs)	MW continuous*	
April	I			
	II			
	III			
May	I			
	II			
	III			
June	I			
	II			
	III			
July	I			
	II			
	III			
August	I			
	II			
	III			
September	I			
•	II			
	III			
October	I			
	II			
	III			
			L	

November	I	
	II	
	III	
December	I	
	II	
	III	
January	I	
	II	
	III	
February	I	
	II	
	III	
March	I	
	II	
	III	
Total		
*As per DPR/TEC	of CEA dated.	

TARIFF FILING FORMS (HYDRO)

FOR TRUE UP

PART-V

Annexure-I

PART-II

<u>Checklist of Forms and other information/ documents for tariff filing for Hydro Stations</u>

Form No.	Title of Tariff Filing Forms (Hydro)	Tick
FORM-1	Summary Sheet	
	Details of COD, Type of hydro station, Normative Annual Plant	
FORM-2	Availability Factor(NAPAF) & Other normative parameters	
	considered for tariff calculation	
FORM-3	Salient Features of Hydroelectric Project	
FORM- 4	Details of Foreign loans	
FORM- 4A	Details of Foreign Equity	
FORM-5	Abstract of Admitted Capital Cost	
FORM-5A	Break-up of Capital Cost for Hydro Power Generating Station	
FORM-5B	Break-up of Capital Cost for Plant & Equipment	
FORM-5C	Break-up of Construction/Supply/Service packages	
FORM-5Di	In case there is cost over run	
FORM-5Dii	In case there is time over run	
FORM-5E	In case there is claim of additional RoE	
FORM- 6	Financial Package upto COD	
FORM- 7	Details of Project Specific Loans	
FORM-8	Details of Allocation of corporate loans to various projects	
FORM-9	Statement of Additional Capitalization after COD	
FORM 9 (I)	Statement of Additional Capitalization during fag end of the Project	
FORM- 9 A	Statement of Capital cost	
FORM- 9B	Statement of Capital Woks in Progress	
FORM- 10	Financing of Additional Capitalization	
FORM- 11	Calculation of Depreciation Rate	
FORM- 12	Statement of Depreciation	
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans	
FORM- 13A	Calculation of Interest on Normative Loan	
FORM- 13 B	Calculation of Interest on Working Capital	
FORM- 13 C	Other Income as on COD	

Form No.	Title of Tariff Filing Forms (Hydro)	Tick			
FORM- 13 D	Incidental Expenditure during Construction				
FORM- 14	Draw Down Schedule for Calculation of IDC & Financing Charges				
FORM- 14A	Actual cash expenditure				
EODM 15A	Design energy and peaking capability (month wise)- ROR with				
FORM- 15A	Pondage/Storage type new stations				
EODM 15D	Design energy and MW Continuous (month wise)- ROR				
FORM- 15B	type stations				
Other Informat	tion/ Documents				
Sl. No.	Information/Document	Tick			
	Certificate of incorporation, Certificate for Commencement of				
1	Business, Memorandum of Association, & Articles of Association				
	(For New Station setup by a company making tariff application				
	for the first time to CERC)				
	Station wise and Corporate audited Balance Sheet and Profit &				
2	Loss Accounts with all the Schedules & annexures on COD of the				
	Station for the new station & for the relevant years.				
3	Copies of relevant loan Agreements				
4	Copies of the approval of Competent Authority for the Capital				
7	Cost and Financial package.				
5	Copies of the Equity participation agreements and necessary				
3	approval for the foreign equity.				
6	Copies of the BPSA/PPA with the beneficiaries, if any				
	Detailed note giving reasons of cost and time over run, if				
	applicable.				
_	List of supporting documents to be submitted:				
7	a. Detailed Project Report				
	b. CPM Analysis				
	c. PERT Chart and Bar Chart				
Q	d. Justification for cost and time Overrun Any other relevant information (Please angify)				
8	Any other relevant information, (Please specify)				

Note 1: Electronic copy of the petition (in words format) and detailed calculation as per these formats (in excel format) and any other information submitted shall also be furnished in the form of CD/Floppy disc.

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Summary	Sheet

Name of the Petitioner:	
Name of the Generating Station:	
Place (Region/District/State):	

(Rs. lakh)

												(113.	iakiij
S. N	Particula rs	Existing 2	xisting 2013-14 2014-15		2015-	2015-16 2016-17			2017-18		2018-19		
1	2	3		4		5		6		7		8	
		As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission		As admitted by the Commission	Actual	As admitted by the Commission	Actual
	Deprecia tion												
11/	Interest on Loan												
1.3	Return on Equity ¹												
1.4	Working Capital												
115	Expenses												
	Total												

Note

1: Details of calculations, considering equity as per regulation, to be furnished.

PART-II FORM- 2

<u>Details of COD, Type of hydro station, Normative Annual Plant Availability Factor (NAPAF) & Other normative parameters considered for tariff calculation</u>

Name of the Petitioner:	
Name of the Generating Station:	

Year Ending March

			Existing 20	013-14	2014-1	15	2015-1	16	2016-1	17	2017-1		2018-1	
	Particulars	Unit	(3)		(4)		(5)		(6)		(7)		(8)	
	(1)	(2)	As admitted by the Commission	Actu- al	As admitted by the Commission	Actu-	As admitted by the Commission	Actu- al						
1	Installed Capacity	MW												
2	Free power to home state	%												
3	Date of commercial operation													
	Unit-1													
	Unit-2													
	Unit-3													
4	Type of Station													
	a) Surface/underground													
	b) Purely ROR/ Pondage/Storage													
	c) Peaking/non- peaking													
	d) No. of hours of peaking													
	e) Overload capacity(MW) & period													

			Existing 20	013-14	2014-1	15	2015-1	16	2016-1	17	2017-1	18	2018-1	19
	Particulars	Unit	(3)		(4)		(5)		(6)		(7)		(8)	
	(1)	(2)	As admitted by the Commission	Actu- al										
5	Type of excitation													
	a) Rotating exciters on generator													
	b) Static excitation													
6	Design Energy (Annual)1	GWh												
7	Auxiliary Consumption including Transformation losses	%												
8	Normative Plant Availability Factor (NAPAF)													
	Maintenance Spares for WC	% of O&M												
9.2	Receivables for WC	in Months												
9.3		%												
9.4		%												
9.5	SBI Base Rate + 350 basis points as on	%												

- 1. Month wise 10-day Design energy figures to be given separately with the petition.
- 2. Tax rate applicable to the company for the year FY 2013-14 should also be furnished.
- 3. Mention relevant date

Salient Features of Hydroelectric Project

Name of the Petitioner:	
Name of the Generating Station:	
1. Location	
State/Distt.	
River	
2. Diversion Tunnel	
Size, shape	
Length (M)	
3. Dam	
Type	
Maximum dam height (M)	
4. Spillway	
Type	
Crest level of spillway (M)	
5. Reservoir	
Full Reservoir Level (FRL) (M)	
Minimum Draw Down Level (MDDL) (M)	
Live storage (MCM)	
6. De-silting Chamber	
Туре	
Number and Size	
Particle size to be removed(mm)	
7. Head Race Tunnel	
Size and type	
Length (M)	
Design discharge(Cumecs)	
8. Surge Shaft	
Type	
Diameter (M)	
Height (M)	
9. Penstock/Pressure shafts	
Type	
Diameter & Length (M)	
10. Power House	
Installed capacity (No of units x MW)	
Type of turbine	
Rated Head(M)	
Rated Discharge(Cumecs)	
Head at Full Reservoir Level (M)	
Head at Minimum Draw down Level (M)	
MW Capability at FRL	

MW Capability at MDDL	
11. Tail Race Tunnel/Channel	
Diameter (M), shape	
Length (M)	
Minimum tail water level (M)	
12. Switchyard	
Type of Switch gear	
No. of generator bays	
No. of Bus coupler bays	
No. of line bays	

Note: Specify limitation on generation during specific time period(s) on account of restrictions on water use due to irrigation, drinking water, industrial, environmental considerations etc.

Details of Foreign loans

(De	tails only in respect of loans applicable to the project under petition)
Name of the Petitioner	
Name of the Generating Station	

Name of the Generating Station
Exchange Rate at COD
Exchange Rate as on 31.3.2014

Sl.	Financial Year (Starting from COD)		Year 1 Y			Year 2	2			Year 3 and so on			
	1	2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs. Lakh)	Date	Amount (Foreign Currency)	Exchan	Amou nt (Rs.Lak h)	Date	Amount (Foreign Currency)	Exchan ge Rate	Amoun t (Rs. Lakh)
	Currency1 ¹												
A.1	At the date of Drawl ²												
2	Scheduled repayment date of principal												
	Scheduled payment date of interest												
4	At the end of Financial year												
В	In case of Hedging ³												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	Currency2 ¹												
	At the date of Drawl ²												
	Scheduled repayment date of principal												
	Scheduled payment date of interest												
	At the end of Financial year												
В	In case of Hedging ³												
	At the date of hedging												
	Period of hedging												
3	Cost of hedging												
	Currency31 & so on												
A.1	At the date of Drawl ²												

2	2 Scheduled repayment date of principal						
	Scheduled payment date of interest						
4	At the end of Financial year						
В	In case of Hedging ³						
	At the date of hedging						
2	Period of hedging						
3	Cost of hedging						

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given
- 3. Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given
- 4. Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

Details of Foreign Equity

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Petitioner	 1 J	 1 ,	•	,
Name of the Generating Station				
Exchange Rate on date/s of infusion				

S1.	Financial Year		Year 1) •			Year 3 and so on				
	1	2	3	4	5	6	7	8	9	10	11	12	13	
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs. Lakh)	Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs. Lakh)	Date	Amount (Foreign Currency)	Exchan ge Rate	Amoun t (Rs. Lakh)	
	Currency1 ¹													
A.1	At the date of infusion ²													
2														
3														
	Currency21													
	At the date of infusion ²													
2														
3														
	Currency31													
A.1	At the date of infusion ²													
2														
3														
	Currency4 ¹ and so on													
A.1	At the date of infusion ²													
2														
3														

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given

PART-V FORM- 5

Abstract of Admitted Capital Cost

Name of the Petitioner	
Name of the Generating Station	
Actual Date of Commissioning:	
Unit 1	
Unit 2	
Unit 3	
••••	
Capital Cost as admitted by CERC	
Capital cost admitted as on	
(Give reference of the relevant CERC Order with Petition No. & Date)	
Foreign Component, if any (In Million US \$ or the relevant Currency)	
Domestic Component (Rs. Lakh.)	
Foreign Exchange rate considered for the admitted Capital cost (Rs Lakh)	
Hedging cost, if any, considered for the admitted Capital cost (Rs Lakh)	
Total Capital cost admitted (Rs. Lakh)	

Break-up of Ca	apital Cost for I	Hydro Power	Generating Station
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Name of the Petitioner	
Name of the Generating Station	

S1. No. (1)	Break Down (2)	Rate	Origina cost as approve by Authority Quantity	d (3) Estimated	Commission (4)			Expen	ctual Cap diture as ((5) Quantity	on COD Actual	Liabilities/ Provisions (6)	Variation	Reasons for Variation (8)	
		Nate	Qualitity	Amount	Nate	Quantity	Amount	Nate	Qualitity	Amount				_
1.0	Infrastructure Works													
1.1	Preliminary including Development													
1.2	Land													
1.3	Buildings													
1.4	Township													
1.5	Maintenance													
1.6	Tools & Plants													
1.7	Communication													
1.8	Environment & Ecology													
	Losses on stock													
1.10	Receipt & Recoveries													
1.11	Total (Infrastructure works)													
2 0														-
2.0	Major Civil Works													1
2.1	Dam, Intake & Desilting Chambers													
2.2	HRT, TRT, Surge													

S1. No. (1)	Break Down (2)	Original cost as approved by Authority (3)			As admitted by the Commission (4)			Actual Capital Expenditure as on COD (5)			Liabilities/ Provisions (6)	Variation (7=4-5-6)	Reasons for Variation (8)
		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount			
	Shaft & Pressure shafts												
1 / 3	Power Plant civil works												
2.4	Other civil works (to be specified)												
2.5	Total (Major Civil Works)												
3.0	Hydro Mechanical equipments												
4.0	Plant & Equipment												
4.1	Initial spares of Plant & Equipment												
4.2	Total (Plant & Equipment)												
5.0	Taxes and Duties												
	Custom Duty												
5.2	Other taxes & Duties												
5.3	Total Taxes & Duties												
6.0	Construction & Pre- commissioning expenses												
	Erection, testing & commissioning												
6.2	Construction												

S1. No. (1)	Break Down (2)	Original cost as approved by Authority (3)			As admitted by the Commission (4)			Actual Capital Expenditure as on COD (5)			Liabilities/ Provisions (6)	Variation (7=4-5-6)	Reasons for Variation (8)
		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount			
	Insurance												
6.3	Site supervision												
6.4	Total (Const. & Pre- commissioning)												
7.0	Overheads												
7.1	Establishment												
	Design & Engineering												
7.3	Audit & Accounts												
	Contingency												
17 5	Rehabilitation & Resettlement												
7.6	Total (Overheads)												
8.0	Capital Cost without IDC, FC, FERV & Hedging Cost												
	IDC, FC, FERV & Hedging Cost												
9 1	Interest During Construction (IDC)												
	Financing Charges (FC)												
9.3	Foreign Exchange Rate Variation (FERV)												

S1. No. (1)	Break Down (2)	Original cost as approved by Authority (3)				admitted b ommission			ctual Capi diture as ((5)	ital on COD	Liabilities/ Provisions (6)	Variation (7=4-5-6)	Reasons for Variation (8)
		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount			
9.4	Hedging Cost												
9.5	Total of IDC, FC, FERV & Hedging Cost												
10.0	Capital cost including IDC, FC, FERV & Hedging Cost												

Note:

1. In case of cost variation, a detailed note giving reasons of such variation should be submitted clearly indicating whether such cost overrun was beyond the control of the generating company.

Name of the Petitioner	
Name of the Generating Station	

0.1	1			Г				1			T	(Amount 1	II NS Lakii)
Sl. No. (1)	Break Down (2)		riginal Cost approved Authority	(3)		Admitted Cost (4) Cost on COD (5)					Variation	Reasons for Variation*	Admitted Cost
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(6)	(7)	(8)
1.0	Generator, turbine & Accessories												
1.1	Generator package												
1.2	Turbine package												
1.3	Unit control Board												
1.4	C&I package												
1.5	Bus Duct of GT connection												
1.6	Total (Generator, turbine & Accessories)												
	Auxiliary Electrical Equipment												
2.1	Step up transformer												
2.2	Unit Auxiliary Transformer												
	Local supply transformer												
2.4	Station transformer				<u></u>								
2.5	SCADA												
2.6	Switchgear,												

S1. No. (1)	Break Down (2)		riginal Cost approved Authority			Admitted C	ost (4)	Со	st on COD	(5)	Variation	Reasons for Variation*	Admitted Cost
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(6)	(7)	(8)
	Batteries, DC dist. Board												
	Telecommunication equipment												
2.8	Illumination of Dam, PH and Switchyard												
2.9	Cables & cable facilities, grounding												
	Diesel generating sets												
2.11	Total (Auxiliary Elect. Equipment)												
	Auxiliary equipment & services for power station												
	EOT crane												
	Other cranes												
3.3	Electric lifts & elevators												
3.4	Cooling water system												
3.5	Drainage & dewatering system												
3.6	Fire fighting equipment												
3.7	Air conditioning, ventilation and heating												

S1. No. (1)	Break Down (2)		riginal Cost approved Authority			Admitted C	Cost (4)	Co	st on COD	(5)	Variation	Reasons for Variation*	Admitted Cost
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(6)	(7)	(8)
3.8	Water supply system												
	O:1 1 11:												
3.10	Workshop machines & equipment												
	Total (Auxiliary equipt. & services for PS)												
	Switchyard package												
5.0	Initial spares for all above equipments												
6.0	Total Cost (Plant & Equipment) excluding IDC, FC, FERV & Hedging Cost												
7.0	IDC, FC, FERV & Hedging Cost												
7.1	Interest During												
	Financing Charges (FC)												
	Foreign Exchange Rate Variation (FERV)												

S1. No. (1)	Break Down (2)		riginal Cost approved Authority		Admitted Cost (4)				st on COD	(5)	Variation	Reasons for Variation*	Admitted Cost
		Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	Rate	Quantity	Total Cost	(6)	(7)	(8)
7.4	Hedging Cost												
7.5	Total of IDC, FC, FERV & Hedging Cost												
8.0	Total Cost (Plant & Equipment) including IDC, FC, FERV & Hedging Cost												

Note:

1. In case of cost variation, a detailed note giving reasons of such variation should be submitted clearly indicating whether such cost overrun was beyond the control of the generating company.

Break-up of Construction/Supply/Service packages

Name of the Petitioner	
Name of the Generating Station	

S.		Scope of works	Whether	No. of bids	Date of	Date of	Date of	Value				IDC, FC,	Sub-
No.	Construction/	(in line with	awarded	received	Award	Start	Completion	of	With	expenditure	&	FERV &	Total
	supply/servic	head of cost	through			work	of Work	Award ¹	Escalation	till the	Duties	Hedging	(11+12
	e package	break-ups as	ICB/DCB/					in (Rs.	in prices	completion	and	cost	+13)
		applicable)	Departmentally/					Lakh.).	_	or up to	IEDC	(Rs.	(Rs.
			Deposit Work							COD	(Rs.	Lakh)	Lakh)
			etc							whichever	Lakh)		
										is earlier			
										(Rs. Lakh)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)

Note:

1. If there is any package, which need to be shown in Indian Rupee and foreign currency (ies), the same should be shown separately along with the currency, the exchange rate and the date

In case there is cost over run

Name of the Petitioner	
Name of the Generating Station	

		approved	Original Cost (Rs. Lakh) as approved by the Board of Members			nitted b		Actual Cost (Rs. Lakh)			ol Tota			Reasons for Variation (Please submit supporting workings
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	and documents wherever applicable)
1.0	Infrastructure Works													
1.1	Preliminary including Development													
1.2	Land													
1.3 1.4	Buildings Township													
1.5	Maintenance													
1.6	Tools & Plants													
1.7	Communication Environment &													
1.8	Ecology													
1.9	Losses on stock													
1.10	Receipt & Recoveries													
1.11	Total (Infrastructure works)													
2.0	Major Civil Works													
2.1	Dam, Intake & Desilting Chambers													
2.2	HRT, TRT, Surge													

		Original C approved M	ost (Rs. by the F lembers	Board of	As Adı Commiss	nitted b sion (Rs		Actual Co	ost (Rs.	Lakh)	Differenc	e (Rs. I	Lakh)	Reasons for Variation (Please submit supporting workings
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	and documents wherever applicable)
	Shaft & Pressure shafts													
2.3	Power Plant civil works													
2.4	Other civil works (to be specified)													
2.5	Total (Major Civil Works)													
3.0	Hydro Mechanical equipments													
4.0	Plant & Equipment													
4.1	Initial spares of Plant & Equipment													
4.2	Total (Plant & Equipment)													
5.0	Taxes and Duties													
5.1	Custom Duty													
5.2	Other taxes & Duties													
5.3	Total Taxes & Duties													
6.0	Construction & Pre- commissioning expenses													
6.1	Erection, testing													

		Original Coapproved M		Board of	As Adı Commis	mitted b sion (Rs		Actual Co	ost (Rs.	Lakh)	Differenc	e (Rs. I	Lakh)	Reasons for Variation (Please submit supporting workings
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	and documents wherever applicable)
	& commissioning													
6.2	Construction Insurance													
6.3	Site supervision													
6.4	Total (Const. & Pre- commissioning)													
7.0	Overheads													
7.1	Establishment													
7.2	Design & Engineering													
7.3	Audit & Accounts													
7.4	Contingency													
7.5	Rehabilitation & Resettlement													
7.6	Total (Overheads)													
8.0	Capital Cost without IDC, FC, FERV & Hedging Cost													
9.0	IDC, FC, FERV & Hedging Cost													
9.1	Interest During Construction (IDC)													
9.2	Financing Charges (FC)													
9.3	Foreign Exchange													

		Original Co approved M		Board of	As Adı Commiss	mitted b sion (Rs		Actual Co	ost (Rs.	Lakh)	Differenc	e (Rs. I	Lakh)	Reasons for Variation (Please submit supporting workings
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	and documents wherever applicable)
	Rate Variation (FERV)													
9.4	Hedging Cost													
9.5	Total of IDC, FC, FERV & Hedging Cost													
10.0	Capital cost including IDC, FC, FERV & Hedging Cost													

Note1

1. Impact on account of each reason for Cost overrun should be quantified and substantiated with necessary documents and supporting workings.

In case there is time over run

Name of the Petitioner	
Name of the Generating Station	

Sr. No	Description of Activity /Works/Servic		l Schedule Planning) Completio		mitted by mmission Completi	Actual Schedule (As per Actual) Actual Actual		Time Over- Run Days (w.r.t to	Reasons for delay (w.r.t to Commission	Other Activity affected (Mention Sr No
	e	Date	n Date	Date	on Date	Start	Completion	Commission	admitted	of activity
						Date	Date	admitted schedule)	schedule)	affected)
1										
2										
3										
4										
5										
6										
7										
8										
9										
••••	•••••									

1. Delay on account of each reason in case of time overrun should be quantified and substantiated with necessary documents and supporting workings.

	In case there is claim of additional RoE
Name of the Petitioner	
Name of the Generating Station	
<u> </u>	

Project	Comple	Completion Time as per Investment Approval (Months)				Actual Completion Time			
	Start COD Months Installed Capacity			Start Date	Actual COD (Date)	Actual Completion time in Months	Tested Capacity	Months	
Unit 1									
Unit 2									
Unit 3									
Unit 4									
••••									
••••									

Financial Package upto COD

Name of the Petitioner	
Name of the Generating Station	
Project Cost as on COD ¹	
Date of Commercial Operation of the Station ²	

	Financial P. Approved l		admitted Commissi		Actual as Currency Amount ³	
1	2	3	4	5	6	7
Loan-I	US\$	200m				
Loan-II						
Loan-III						
and so on						
Equity-						
Foreign						
Domestic						
Total Equity						
Debt : Equity Ratio						

Note:

- 1. Say Rs. 80 Cr. + US\$ 200 m or Rs. 1320 Cr. including US\$ 200 m at an exchange rate of US\$=Rs 62
- 2. Date of Commercial Operation means Commercial Operation of the last unit
- 3. For example: US \$ 200m, etc.

Details of Project Specific Loans

Name of the Petitioner	
Name of the Generating Station	

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan						
sanctioned						
Amount of Gross Loan						
drawn upto						
31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if						
applicable						
Base Rate, if Floating						
Interest ⁷						
Margin, if Floating	N/ /NT	N/ /NT	N/ /NT)/ /NT	N/ /NT	N/ /NT
Interest ⁸	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any						
Caps/Floor ⁹						
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective						
from						
Repayment Period ¹¹						
Repayment effective						
from						
Repayment Frequency ¹²						
Repayment						
Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency						
loan hedged?						
If above is yes, specify						
details ¹⁷						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.
- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.

- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various units, details in the Form is to be given separately for all the units in the same form.
- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal & repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Details of Allocation of corporate loans to various projects

Name of the Petitioner	
Name of the Generating Station	

Particulars	Package 1	Package 2	Package 3	Package 4	Package 5	Remarks
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan sanctioned						
Amount of Gross Loan drawn						
upto 31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸						
Are there any Caps/Floor9	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective from						
Repayment Period ¹¹						
Repayment effective from						
Repayment Frequency ¹²						
Repayment Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan						
hedged?						
If above is yes, specify details ¹⁷						
	Distribution of					
Name of the Projects						Total
Project 1						
Project 2						
Project 3 and so on						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.
- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various units, details in the Form is to be given separately for all the units in the same form.

- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal & repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Statement of Additional Capitalisation after COD

Name of the Petitioner	
Name of the Generating Station	
COD	

Sr. No.	Year	Work/Equipment added after COD up to Cut off Date	Work/Equipment added after COD and Beyond Cut off Date	Amount capitalized (Rs Lakh)	Whether equipment has been insured & amount claimed from insurance proceeds	Regulations under which claimed	Justification	Admitted Cost ¹ (Rs Lakh)
1	2	3	4	5	6	7	8	9
1								
2								
3								
4								
5								
								_

1. In case the project has been completed and any tariff notification(s) has already been issued in the past, fill column 9 giving the cost as admitted for the purpose of tariff notification already issued by (Name of the authority) (Enclose copy of the tariff Order)

Note:

- Fill the form in chronological order year wise along with detailed justification clearly bring out the necessity and the benefits accruing to the beneficiaries.
- In case initial spares are purchased along with any equipment, then the cost of such spares should be indicated separately.

Statement of Additional Capitalisation during fag end of the Project

Name of the Petitioner	
Name of the Generating Station	
COD	

Sr. No.	Year	Work/Equipment added after 30 th year from COD	Amount capitalised (Rs Lakh)	Justification for capitalisation	Impact on life extension
1	2	3	4	5	6
1					
2					
3					
4					
5					

Note:

• Cost Benefit analysis for capital additions done should be submitted along with petition for approval of such schemes

	PART-V
	FORM- 9A
Name of the Petitioner	
Name of the Generating Station	

Statement of Capital cost

(To be given for relevant dates and year wise)

(Amount in Rs. Lakh)

	As on relevant date.1						
A a) Opening Gross Block Amount as per books							
b) Amount of capital liabilities in A(a) above							
c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above							
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) above							
B a) Addition in Gross Block Amount during the period							
b) Amount of capital liabilities in B(a) above							
c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above							
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) above							
C a) Closing Gross Block Amount as per books							
b) Amount of capital liabilities in C(a) above							
c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above							
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) above							

Note:

1. Relevant date/s means date of COD of unit/s/station and financial year start date and end date

	PART-V
Name of the Petitioner Name of the Generating Station	FORM- 9B

<u>Statement of Capital Woks in Progress</u> (To be given for relevant dates and year wise)

(Amount in Rs. Lakh)

		As on relevant date.1
Α	a) Opening CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
В	a) Addition/Adjustment in CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
C	a) Capitalization/Transfer to Fixed asset of CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
D	a) Closing CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	

Note:

1. Relevant date/s means date of COD of unit/s/station and financial year start date and end date

	Financing of Additional Capitalization
Name of the Petitioner	
Name of the Generating Station	
Date of Commercial Operation	

			Admitt	ed		Actual						
Financial Year (Starting from COD) ¹	Year 1	Year 2	Year3	Year4	Year 5 & So on	Year 1	Year 2	Year3	Year4	Year 5 & So on		
1	2	3	4	5	6	7	8	9	10	11		
Amount capitalised in Work/Equipment												
Financing Details												
Loan-1												
Loan-2												
Loan-3 and so on												
Total Loan ²												
Equity												
Internal Resources												
Others												
Total												

Note:

- 1 Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.
- 2 Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevant.

	Calculation of Depreciation
Name of the Petitioner	
Name of the Generating Station	

				(Tilloult III No Lukii)
Sl. no.	Name of the Assets ¹	Gross Block as on 31.03.2014 or as on COD, whichever is later and subsequently for each year thereafter upto 31.3.19	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount for each year up to 31.03.19
	1	2	3	4= Col.2 X Col.3
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
11				
12				
13				
	TOTAL			
	Weighted Average Rate of			
	Depreciation (%)			

Note:

1. Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.

Statement of Depreciation

Name of the Petitioner	
Name of the Generating Station	

(Amount in Rs Lakh)

_							ı		1		1		1				nt in Ks L	
Financial Year	Upto	2008-	2009-	2010-	2011-	2012-	2013-1	2013-14 2014-		5	2015-16		2016-17		2017-18		2018-19	
(1)	2007-	09	10	11	12	13												
	08																	
	2	3	4	5	6	7	8		9		10		11		12		13	
							As admitted		As admitted		As admitted		As admitted		As admitted		As admitted	
	Actua	Actual	Actual	Actual	Actual	Actual	by the Commissio	Actua	by the Commissio	Actua	by the Commissio	Actua	by the Commissio	Actua	by the Commissio	Actua	by the Commissio	Actua
	1						n	1	n	1	n	1	n	1	n	1	n	1
Depreciation																		
on Capital																		
Cost																		
Depreciation																		
on																		
Additional																		
Capitalisatio																		
n																		
Amount of																		
Additional																		
Capitalisatio																		
n																		
Depreciation																		
Amount																		
Detail of																		
FERV																		
Amount of																		
FERV on																		
which																		
depreciation																		
charged																		
Depreciation																		
amount																		

Financial Year (1)	Upto 2007-	2008- 09	2009- 10	2010- 11	2011- 12	2012- 13	2013-1	.4	2014-15		2015-16		2016-1	7	2017-18		2018-1	19
	2	3	4	5	6	7	8		9		10		11		12		13	
	Actua 1	Actual	Actual	Actual	Actual	Actual	As admitted by the Commissio n	Actua 1	As admitted by the Commissio n		As admitted by the Commissio n	Actua 1	As admitted by the Commissio n	Actua 1	As admitted by the Commissio n		As admitted by the Commissio n	Actua 1
Depreciation																		
recovered																		
during the																		
Year																		
Advance																		
against																		
Depreciation																		
recovered																		
during the																		
Year																		
Depreciation																		
& Advance																		
against																		
Depreciation																		
recovered																		
during the																		
year																		
Cumulative																		
Depreciation																		
& Advance																		
against																		
Depreciation																		
recovered																		
upto the year																		

1. In case of details of FERV and AAD, give information for the applicable period.

	Calculation of Weighted Average Rate of Interest on Actual Loans ¹
Name of the Petitioner	
Name of the Generating Station	

				((Amount in	Rs Lakh)
Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
Loan-1						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan-2						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan-3 and so on						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						

Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Total Loan						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Interest on loan						
Weighted average Rate of Interest on Loans						

Note:

1. In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculation in Original currency is also to be furnished separately in the same form.

	<u>Calculation of Interest on Normative Loan</u>
Name of the Petitioner	
Name of the Generating Station	
8	

	Existing 2013-14		2014-7	15	2015-	16	2016-3	17	2017-2	18	2018-19	
Particulars	2		3		4		5		6		7	
(1)	As admitted by the Commission	Actual	As admitted by the Commission	Actual								
Gross Normative loan - Opening												
Cumulative repayment of Normative Loan upto previous year												
Net Normative loan - Opening												
Increase/Decrease due to ACE during the Year												
Repayments of Normative Loan during the year												
Net Normative loan - Closing												
Average Normative Loan												
Weighted average Rate of Interest of actual Loans												
Interest on Normative loan												

	Calculation of Interest on Working Capital
Name of the Petitioner	
Name of the Generating Station	
O	

S1.	Particulars (2)	Existing 2013-14 articulars 3		2014-15		2015-1	2015-16		2016-17		2017-18		2018-19	
No.						5		6		7		8		
(1)		As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	
	O & M Expenses													
٠,	Maintenance Spares													
3	Receivables													
	Total Working Capital													
5	Rate of Interest													
6	Interest on Working Capital													

Other	Income	as	on	CO	D
-------	--------	----	----	----	---

Name of the Petitioner	
Name of the Generating Station	

		Existing 20	13-14	2014-15	5	2015-10	5	2016-17	7	2017-18	3	2018-19	9
S1. No.	Parameters	As admitted by the		As admitted by the	Actual	As admitted	Actual	As admitted	Actual	As admitted	A ctual	As admitted by the	Actua
110.		Commission	Actual	Commission	Actual	Commission	Actual	Commission	Actual	Commission		Commission	1
1	Interest on Loans and advance												
2	Interest received on deposits												
3	Income from Investment												
4	Income from sale of scrap												
5	Rebate for timely payment												
6	Surcharge on late payment from beneficiaries												
7	Rent from residential building												
8	Misc. receipts (Please Specify Details)												
	(add)												

	Incidental Expenditure during Construction
Name of the Petitioner	
Name of the Generating Station	

		Existing 20)13-14	2014-1	.5	2015-1	.6	2016-1	7	2017-1		2018-1	
S1. No.	Parameters	As admitted by the Commission		As admitted by the Commission	Actual								
A	Expenses:	Commission											
1	Employees' Benefits Expenses												
2	Finance Costs												
3	Water Charges												
4	Communication Expenses												
5	Power Charges												
6	Other Office and Administrative Expenses												
7	Others (Please Specify Details)												
8	Other pre- Operating Expenses												
	Total Expenses												

		Existing 2013-14		2014-1	2014-15		2015-16		2016-17		.8	2018-19	
S1.	Parameters	As admitted		As admitted		As admitted		As admitted		As admitted		As admitted	
No.	1 arameters		Actual	9	Actual	,	Actual		Actual		Actual		Actual
		Commission		Commission		Commission		Commission		Commission		Commission	
	Less: Income												
	from sale of												
	tenders												
	Less: Income												
	from guest												
	house												
	Less: Income												
	recovered from												
	Contractors												
	Less: Interest on												
	Deposits												
	••••												

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Petitioner	
Name of the Generating Station	

	Draw Down		Quarter 1			Quarter 2		Qı	uarter n (CO	D)
				Amount			Amount			
S1.		Quantu	Exchange	in		Exchange	in		Exchange	Amount
No.	Particulars	m in	Rate on	Indian	in	Rate on	Indian	in	Rate on	in Indian
		Foreign	draw	Rupee	Foreign	draw	Rupee	Foreign	draw	Rupee
		currency	down date		currency	down date		currency	down date	(Rs Lakh)
4	T			Lakh)			Lakh)			
1	Loans									
1.1	Foreign Loans									
1.1.1	Foreign Loan ¹									
	Draw down									
	Amount									
	IDC									
	Financing									
	charges									
	Foreign									
	Exchange Rate									
	Variation									
	Hedging Cost									
1.1.0	г . т .									
1.1.2	Foreign Loan ² Draw down									
	Amount									
	IDC									
	Financing charges									
	Foreign									
	Exchange Rate									
	Variation									
	Hedging Cost									
1.1.3	Foreign Loan ³									
	Draw down									
	Amount									
	IDC									
	Financing									
	charges									
	Foreign									
	Exchange Rate Variation									
	Hedging Cost									
	rieuging Cost									
1.1.4										
1.1	Total Foreign									
1.1	Loans									

	Draw Down		Quarter 1			Quarter 2		Qt	uarter n (CO	D)
S1. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)
	Draw down									
	Amount									
	IDC Financing									
	charges									
	Foreign									
	Exchange Rate Variation									
	Hedging Cost									
1.2	Indian Loans									
1.2.1	Indian Loan ¹									
	Draw down									
	Amount									
	IDC									
	Financing									
	charges									
1.2.2	Indian Loan ²									
1,2,2	Draw down									
	Amount									
	IDC									
	Financing charges									
1.2.3	Indian Loan ³									
	Draw down Amount									
	IDC									
	Financing charges									
1.2.4										
1.2	Total Indian Loans									
	Draw down									
	Amount IDC									
	Financing									
	charges	+	1		1					
	Total of Loans									
1	drawn									
	IDC									
	Financing									
	charges									

	Draw Down		Quarter 1			Quarter 2		Qı	arter n (CO	D)
S1. No.	Particulars	m in Foreign		Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs Lakh)
	Foreign Exchange Rate Variation									
	Hedging Cost									
2	Equity									
2.1	Foreign equity drawn									
2.2	Indian equity drawn									
	Total equity deployed									

Note:

- 1. Drawal of debt and equity shall be on paripassu basis quarter wise to meet the commissioning schedule. Drawal of higher equity in the beginning is permissible
- 2. Applicable interest rates including reset dates used for above computation may be furnished separately
- 3. In case of multi unit project details of capitalisation ratio used to be furnished.

PART-V FORM-14A

	<u>Actual cash</u>	<u>expenditure</u>		
Name of the Petitioner				
Name of the Generating Station	-			
			(Amount in Rs	Lakh)

	Quarter-I	Quarter-II	Quarter-III	Quarter-n (COD)
Payment to contractors/suppliers				
% of fund deployment				

	Note: If there is variation between	payment and fund deployme	ent justification need to be furnished
--	-------------------------------------	---------------------------	--

Design energy and peaking capability (month wise)- ROR with Pondage/Storage type new stations

Name of the Peti Name of the Ger		ion		
Generating Compa	ny			
Name of Hydro-ele	ectric Generati	ing Station :		
Installed Capacity:	No of units X	.MW=		
	1	1		
Month		Design Energy* (MUs)	Designed Peaking Capability (MW)*	
A •1				
April	I			
	II			
M	III			
May	I			
	III			
Tuno	I			
June	II			
	III			
July	I			
July	II			
	III			
August	I			
Tugust	II			
	III			
September	I			
<u> </u>	II			
	III			
October	I			
	II			
	III			

November	I		
	II		
	III		
December	I		
	II		
	III		
January	I		
	II		
	III		
February	I		
	II		
	III		
March	I		
	II		
	III		
Total			
*As per DPR/TEC of CEA	dated		
Note:			
Specify the number of pea	king hour	rs for which station has been designed.	

Design energy and MW Continuous (month wise)- ROR type stations

	Name of the Generating Station							
Generating Compa	ny							
Name of Hydro-ele	ectric Generati	ng Station :						
			1					
Installed Capacity:	No of units X	.MW=						
	<u> </u>							
Month		Design Energy* (MUs)	MW continuous*					
April	I							
	II							
	III							
May	I							
	II							
	III							
June	I							
	II							
	III							
July	I							
	II							
	III							
August	I							
	II							
	III							
September	I							
	II							
	III							
October	I							
	II							
	III							

November	I	
	II	
	III	
December	I	
	II	
	III	
January	I	
	II	
	III	
February	I	
	II	
	III	
March	I	
	II	
	III	
Total		
*As per DPR/TEC	of CEA dated	